

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 91 of 1996.

Monday this the 22nd day of January, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.L. Gopalan,
Retired Senior Gatekeeper,
Ettumanoor, under permanent
Way Inspector,
Southern Railway/Kottayam.
Residing at:
Veluthedathu Parambil,
Kuruppanthura, Manjur P.O.,
Kottayam.

.. Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India through the
Secretary to the Government of India,
Ministry of Labour,
New Delhi.
2. The Regional Labour Commissioner
(Central),
Kalathiparambil Road,
Ernakulam.
3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum.

(By Advocate Shri Shafik for Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 22nd January, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant complains that A-1 representation
made by him has not received the attention of second

respondent Regional Labour Commissioner in more than six months. We direct second respondent to consider A-1, pass a speaking order thereon and communicate the same to applicant within four weeks from today.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to second respondent forthwith for compliance. We record the submission.

3. Original application is disposed of as aforesaid. No costs.

Monday this the 22nd day of January, 1996.

P. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

rv22/1

LIST OF ANNEXURE

1. Annexure A1:- A true copy of the representation dated 10.7.95 submitted by the applicant to the 2nd respondent.

.....